

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA - 306 of 2014 in  
DFR 1759 of 2014**

**Dated 11<sup>th</sup> August, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Hisar Industries Association  
Versus**

**.... Appellant(s)**

**Haryana Electricity Regulatory  
Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Amit Kapur  
Ms. Pallavi Mohan a/w  
Mr. R.K. Jain  
Ms. Richa Sharma (Rep.)

**ORDER**

**IA - 306 of 2014  
*(Appl. for Leave to file the Appeal)***

Issue notice to the Respondents returnable on 21.08.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on 21.08.2014.

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

Ts/js